

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1543/2019

BECHU @ SATYA NARAIN GIRI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 140564/2022 - GRANT OF BAIL)

Date : 02-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Mr. Dhirendra Kumar, Adv.
Mr. Bijeder Singh, Adv.
Mr. S. R. Setia, AOR

For Respondent(s) Mr. Nagendra Singh, Adv.
Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the petitioner seeking adjournment due to
personal difficulty of the Advocate on Record for the
petitioner, list the matter after three weeks.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR